

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY**  
**(for insertion in the Maharashtra Government Gazette,**  
**Part – IV -C, Central Section)**

It is hereby notified for the information of the Advocates and parties appearing in-person that the Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges to hear urgent Judicial matters during the ensuing Summer Vacation commencing from Tuesday, the 13<sup>th</sup> May 2025 to Sunday, the 8<sup>th</sup> June 2025 (both days inclusive with prefix holidays i.e. Saturday, the 10<sup>th</sup> May 2025 to Monday, the 12<sup>th</sup> May 2025) for the Principal Seat at High Court of Bombay and its Benches at Nagpur, Aurangabad and High Court of Bombay at Goa.

(A)

**BOMBAY**

**1<sup>st</sup> Part**

**From 10.05.2025 To 17.05.2025**

Sr.No.	Name of the Hon'ble Judges
1	<p><u>DIVISION BENCH</u>  <u>(ORIGINAL SIDE/APPELLATE)</u></p> <p><b>SHRI KAMAL KHATA, J.</b>  AND  <b>SHRI ARIF S. DOCTOR, J.</b></p>
2	<p><u>SINGLE BENCH ((A.S.)-(CRIMINAL)</u>  <b>SHRI ADVAIT M. SETHNA, J.</b></p>
3	<p><u>SINGLE BENCH (O.S.)/(A.S.)-(CIVIL)</u>  <b>SHRI ARIF S. DOCTOR, J.</b></p> <p><b>Note :</b> After Division Bench work is over, the Hon'ble Shri Justice ARIF S. DOCTOR, will take up Single Bench (O.S.)/(A.S.)-<u>CIVIL</u> matters, if any.</p>

**BOMBAY**

**2<sup>nd</sup> Part**

**From 18.05.2025 To 25.05.2025**

**This 2<sup>nd</sup> Part is divided in to Three (3) parts as under:-**

**(I)**

**On 18.05.2025**

Sr.No.	Name of the Hon'ble Judges
1	<p style="text-align: center;"><u>DIVISION BENCH</u> <u>(ORIGINAL SIDE/APPELLATE)</u> <b>SHRI JITENDRA JAIN, J.</b> AND <b>SHRI ADVAIT M. SETHNA, J.</b></p>
2	<p style="text-align: center;"><u>SINGLE BENCH (O.S.)/(A.S.)-(CIVIL AND CRIMINAL)</u> <b>SHRI ADVAIT M. SETHNA, J.</b></p> <p><b>Note :</b> After Division Bench work is over, the Hon'ble Shri Justice ADVAIT M. SETHNA will take up Single Bench (O.S.)/(A.S.) -CIVIL AND CRIMINAL matters, if any.</p>

**(II)**

**From 19.05.2025 To 21.05.2025**

Sr.No.	Name of the Hon'ble Judges
1	<p style="text-align: center;"><u>DIVISION BENCH</u> <u>(ORIGINAL SIDE/APPELLATE)</u> <b>SHRI JITENDRA JAIN, J.</b> AND <b>SHRI ADVAIT M. SETHNA, J.</b></p>
2	<p style="text-align: center;"><u>SINGLE BENCH (A.S.)-(CRIMINAL)</u> <b>SHRI SHYAM C. CHANDAK, J.</b></p>

3	<p><u>SINGLE BENCH (O.S.)/(A.S.)-(CIVIL)</u></p> <p><b>SHRI ADVAIT M. SETHNA, J.</b></p> <p><b>Note :</b> After Division Bench work is over, the Hon'ble Shri Justice ADVAIT M. SETHNA will take up Single Bench (O.S.)/(A.S.)- <u>CIVIL</u> matters, if any.</p>
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**(III)**

**From 22.05.2025 To 25.05.2025**

Sr.No.	Name of the Hon'ble Judges
1	<p><u>DIVISION BENCH</u> <u>(ORIGINAL SIDE/APPELLATE)</u></p> <p><b>SHRI JITENDRA JAIN, J.</b> AND <b>SHRI SHYAM C. CHANDAK, J.</b></p>
2	<p><u>SINGLE BENCH (A.S.)-(CRIMINAL)</u></p> <p><b>SHRI SHYAM C. CHANDAK, J.</b></p>
3	<p><u>SINGLE BENCH (O.S.)/(A.S.)-(CIVIL)</u></p> <p><b>SHRI JITENDRA JAIN, J.</b></p> <p><b>Note :</b> After Division Bench work is over, the Hon'ble Shri Justice JITENDRA JAIN will take up Single Bench (O.S.)/(A.S.) -<u>CIVIL</u> matters, if any.</p>

**BOMBAY**

**3<sup>rd</sup> Part**

**From 26.05.2025 To 01.06.2025**

Sr.No.	Name of the Hon'ble Judges
1	<p style="text-align: center;"><u>DIVISION BENCH</u> <u>(ORIGINAL SIDE/APPELLATE)</u></p> <p style="text-align: center;"><b>Ms. GAURI GODSE, J.</b></p> <p style="text-align: center;">AND</p> <p style="text-align: center;"><b>SHRI SOMASEKHAR SUNDARESAN, J.</b></p>
2	<p style="text-align: center;"><u>SINGLE BENCH (A.S.)-(CRIMINAL)</u></p> <p style="text-align: center;"><b>SHRI ASHWIN D. BHOBE, J.</b></p>
3	<p style="text-align: center;"><u>SINGLE BENCH (O.S.)/(A.S.)-(CIVIL)</u></p> <p style="text-align: center;"><b>SHRI SOMASEKHAR SUNDARESAN, J.</b></p> <p><b>Note :</b> After Division Bench work is over, the Hon'ble Shri Justice SOMASEKHAR SUNDARESAN, will take up Single Bench (O.S.)/(A.S.) -<u>CIVIL</u> matters, if any.</p>

**BOMBAY**

**4<sup>th</sup> Part**

**From 02.06.2025 TO 08.06.2025**

Sr.No.	Name of the Hon'ble Judges
1	<p><b><u>DIVISION BENCH</u></b> <b><u>(ORIGINAL SIDE/APPELLATE)</u></b></p> <p><b>DR. NEELA GOKHALE, J.</b></p> <p><b>AND</b></p> <p><b>SHRI FIRDOSH P. POONIWALLA, J.</b></p>
2	<p><b><u>SINGLE BENCH ((A.S.)-(CRIMINAL)</u></b></p> <p><b>SHRI ASHWIN D. BHOBE, J.</b></p>
3	<p><b><u>SINGLE BENCH (O.S.)/(A.S.)-(CIVIL)</u></b></p> <p><b>SHRI FIRDOSH P. POONIWALLA, J.</b></p> <p><b>Note :</b> After Division Bench work is over, the Hon'ble Shri Justice FIRDOSH P. POONIWALLA, will take up Single Bench (O.S.)/(A.S.)-<u>CIVIL</u> matters, if any.</p>

**(B)**

**NAGPUR BENCH**

**1<sup>st</sup> Part**

**From 10.05.2025 To 17.05.2025**

Sr.No.	Name of the Hon'ble Judge
1	<p><b>SMT. VRUSHALI V. JOSHI, J.</b></p>

**2<sup>nd</sup> Part**

**From 18.05.2025 To 25.05.2025**

Sr.No.	Name of the Hon'ble Judge
2	SHRI ROHIT W. JOSHI, J.

**3<sup>rd</sup> Part**

**From 26.05.2025 To 01.06.2025**

Sr.No.	Name of the Hon'ble Judge
3	SHRI PRAVIN S. PATIL, J.

**4<sup>th</sup> Part**

**From 02.06.2025 To 08.06.2025**

Sr.No.	Name of the Hon'ble Judge
4	SHRI ABHAY J. MANTRI, J.

**(C)**

**AURANGABAD BENCH**

**1<sup>st</sup> Part**

**From 10.05.2025 To 17.05.2025**

Sr.No.	Name of the Hon'ble Judge
1	SHRI ARUN R. PEDNEKAR, J.

**2<sup>nd</sup> Part**

**From 18.05.2025 To 25.05.2025**

Sr.No.	Name of the Hon'ble Judge
2	SHRI NEERAJ P. DHOTE, J.

**3<sup>rd</sup> Part**

**From 26.05.2025 To 01.06.2025**

Sr.No.	Name of the Hon'ble Judge
3	SHRI ROHIT W. JOSHI, J.

**4<sup>th</sup> Part**

**From 02.06.2025 To 08.06.2025**

Sr.No.	Name of the Hon'ble Judge
4	SHRI SANJAY A. DESHMUKH, J.

**(D)**

**GOA**

**1<sup>st</sup> Part**

**On 10.05.2025 AND 11.05.2025**

Sr.No.	Name of the Hon'ble Judge
1	Through Video Conferencing (V.C.) before the Hon'ble Vacation Judges nominated at the Principal Seat at Bombay

**From 12.05.2025 To 17.05.2025**

Sr.No.	Name of the Hon'ble Judge
2	SHRI JITENDRA JAIN, J.

**2<sup>nd</sup> Part**

**From 18.05.2025 To 25.05.2025**

Sr.No.	Name of the Hon'ble Judge
3	SHRI ASHWIN D. BHOBE, J.

**3<sup>rd</sup> Part**

**From 26.05.2025 To 01.06.2025**

Sr.No.	Name of the Hon'ble Judge
4	SHRI VALMIKI MENEZES, J.

**4<sup>th</sup> Part**

**From 02.06.2025 To 08.06.2025**

Sr.No.	Name of the Hon'ble Judge
5	SMT. BHARATI DANGRE, J.

By Order

Date : 3<sup>rd</sup> May, 2025

Sd/-  
(A.H. Laddhad)  
Prothonotary & Sr. Master,  
High Court (O.S.), Bombay

Sd/-  
(S.R. Agrawal)  
Registrar (Judl.-II)  
High Court (A.S.), Bombay